

GOVERNMENT OF INDIA
MINISTRY OF FINANCE
DEPARTMENT OF REVENUE
RAJYA SABHA
UNSTARRED QUESTION No. 64
TO BE ANSWERED ON TUESDAY, THE 11TH DECEMBER, 2018/
AGRAHAYANA 20, 1940 (SAKA)

Customs Shipment via foreign Post Offices

64. SHRI. R. VAITHILINGAM

Will the **Minister of Finance** be pleased to state:

- (a) Whether it is a fact that the Customs Department plans to permit e-commerce shipment *via* foreign post offices;
- (b) if so, the details thereof;
- (c) whether it is also a fact that the plan to allow e-commerce exports through all foreign Post Offices will be without benefits from Merchandise Export from India Scheme (MEIS) for now; and
- (d) if so, the details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF FINANCE

(SHIV PRATAP SHUKLA)

- (a) : Yes sir, e-commerce shipments are allowed via foreign post offices.
- (b) : Exports by Post Regulations, 2018, prescribing the Postal Bill of Export-I for E-commerce shipments and Postal Bill of Export-II for non-E-commerce shipments, have been issued. Further, Circular No. 14/2018-Customs dated 4th June 2018 has been issued clarifying the procedure for e-commerce exports, non-E-commerce exports and personal imports through posts.
- (c) & (d): 19 Post offices have been notified as Foreign Post Office vide Notification No. 31/2017-Customs dated 31st March 2017 for the import and export of goods. Department of Commerce vide their Notification No. 22/2015-2020 dated 26th July, 2018 have permitted the MEIS benefit to export of goods through any notified Foreign Post Office.
